

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: U.O No. Edu-LGL0Jmu(HC)/50/2021-01- dated 04.09.2021
Edu-LGL0Cou/42/2021-01- 05.09.2021
Edu-LGL0Jmu(Cou)/12/2021-01- dated 05.09.2021
Edu-LGL0Jmu(CAT)/17/2021-01- dated 05.09.2021
Edu-LGL0Cou/107/2021-01- dated 05.09.2021
Edu-LGL0Jmu(CAT)/15/2021-01 dated 03.09.2021

GOVERNMENT ORDER NO:-4391 -JK (LD) of 2021

DATED:- 06 - 09 - 2021

Sanction is hereby accorded to the appointment of Officer's of School Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 06.09.2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 4391-JK(LD) of 2021 dated 06.09.2021

S No.	Title of the case	OIC
1	CCP(s) No. 126/2020 in WP(c) No. 3155/2019 titled Vishal Sharma VS UT of J&K & Ors.	Shri Mukhtar Ahmed, Deputy Secretary to Government (School Education Department)
2	WP(c)No.1021/2021 titled Foundation World School VS Union Territory of Jammu & Kashmir Ors.	Shri Umesh Sharma, Deputy Secretary to Government (School Education Department)
3	WP(c) No. 1700/2021 titled Shaheen Begum V/S UT of J&K & Ors.	Shri Abdul Majid, CEO Poonch
4	OA No.267/2020 titled Satya Dev Singh Vs UT of J&K & Ors.	Dr. Ravi Shankar Sharma ,Director School Education Jammu
5	WP(C) No.1758/2021 titled Tanveer Hussain V/s UT of J&K & Ors.	Sh. Abdul Majid ,CEO Poonch
6	Contempt -----/2021 in OA No. 271/2020 M.A No. 140 & 141/2020 titled Bharat Bhushan and others Vs UT of J&K and others	Shri Umesh Sharma, Deputy Secretary to Government (School Education Department)

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